GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. †453.

TO BE ANSWERED ON THE 18TH JULY, 2017/ ASHADHA 27, 1939 (SAKA)

INDECENT DEPICTION OF WOMEN

†453.   SHRI NANA PATOLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports that some companies are encouraging the people to make obscene and objectionable videos featuring molestation of women;

(b) if so, the details thereof;

(c) whether the said companies organise parties and conduct seminars from time to time for this purpose;

(d) if so, whether these companies had honoured lakhs of subscribers in October, 2016; and

(e) if so, the details thereof along with the measures taken by the Government to check such kind of crimes including action taken against such companies?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)

(a) to (e): There is no information available with the National Crime Records Bureau on companies encouraging the people to make obscene and objectionable videos featuring molestation of women. However, state/UT wise cases registered, person arrested, cases charge sheeted, persons charge sheeted, cases convicted and persons convicted under the

Indecent Representation of Women (Prohibition) Act, 1986 during 2014-16 and state/UT wise cases registered, person arrested, cases charge sheeted, persons charge sheeted, cases convicted and persons convicted under Publication/Transmission of obscene/sexually explicit act in electronic form (Section 67 and 67A of Information Technology Act) during 2014-16 are enclosed at Annex-I and Annex-II respectively.

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State/UT-wise Cases Reported, Cases ChargeSheeted, Cases Convicted, Persons Arrested, Persons Charge Sheeted, Persons Convicted under Indecent Representation of Women (Prohibition) Act, 1986 During 2014-2016*

SL	State/UT	2014						2015						2016*					
		Cases Reported	Persons Arrested	Cases ChargeSheeted	Persons Charge Sheeted	Cases Convicted	Persons Convicted	Cases Reported	Persons Arrested	Cases ChargeSheeted	Persons Charge Sheeted	Cases Convicted	Persons Convicted	Cases Reported	Persons Arrested	Cases ChargeSheeted	Persons Charge Sheeted	Cases Convicted	Persons Convicted
1	Andhra Pradesh	3	25	14	52	4	6	12	44	11	41	5	15	5	17	9	13	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	2	0	0	0	0	0	0	2	2	2	2	2	0	0	0	0	0	0
12	Karnataka	0	0	1	2	0	0	2	0	0	0	0	0	0	2	2	2	0	0
13	Kerala	11	10	12	12	0	0	4	9	3	3	3	4	2	2	9	12	6	7
14	Madhya Pradesh	0	0	0	0	0	0	1	1	1	1	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	3	1	1	1	0	0
21	Punjab	1	1	0	0	0	0	1	0	0	0	0	0	0	1	1	1	3	5
22	Rajasthan	18	21	20	21	75	78	9	8	8	8	34	36	8	8	7	8	12	12
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	4	2	0	0	0	0	7	5	4	4	0	0	1	2	9	12	1	1
25	Telangana	2	4	2	4	0	0	2	0	0	0	0	0	2	2	3	1	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	1	1	1	1	0	0	0	0	0	0	0	0	16	21	13	18	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	4	4	4	4	0	0	1	6	1	1	0	0	NR	NR	NR	NR	NR	NR
	TOTAL STATE(S)	47	68	54	96	79	84	39	75	30	60	44	57	37	56	54	68	22	25
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	1	1	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	1	1	1	1	0	0	1	1	1	1	0	0
	TOTAL UT(S)	0	0	0	0	0	0	1	1	2	2	0	0	1	1	1	1	0	0
	TOTAL (ALL	47	68	54	96	79	84	40	76	32	62	44	57	38	57	55	69	22	25

Source: Crime in India
Note: * Data for the year 2016 is provisional as data is under clarification.
Note: NR: implies data not received from the State of West Bengal.

State/UT-wise Cases Reported, Cases ChargeSheeted, Cases Convicted, Persons Arrested, Persons Charge Sheeted, Persons Convicted under Section 67 and Section 67A of Information Technology Act During 2014-2016*

SL	State/UT	2014						2015						2016*					
		Cases Reported	Persons Arrested	Cases ChargeSheeted	Persons Charge Sheeted	Cases Convicted	Persons Convicted	Cases Reported	Persons Arrested	Cases ChargeSheeted	Persons Charge Sheeted	Cases Convicted	Persons Convicted	Cases Reported	Persons Arrested	Cases ChargeSheeted	Persons Charge Sheeted	Cases Convicted	Persons Convicted
1	Andhra Pradesh	5	3	2	3	0	0	3	7	4	5	0	0	7	4	1	2	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	4	4	0	0	0	0	114	119	9	9	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	9	8	7	7	0	0
5	Chhattisgarh	7	3	2	2	0	0	27	25	17	23	0	0	17	18	13	17	1	1
6	Goa	6	1	0	0	0	0	1	0	0	0	0	0	1	7	4	7	0	0
7	Gujarat	8	4	4	4	0	0	7	5	5	6	0	0	14	12	10	12	0	0
8	Haryana	10	9	9	9	0	0	36	39	18	35	0	0	29	17	12	13	0	0
9	Himachal Pradesh	9	4	3	17	0	0	5	1	2	2	0	0	4	3	3	3	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	3	2	2	2	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0
12	Karnataka	72	62	28	45	0	0	55	32	26	42	0	0	70	21	13	19	0	0
13	Kerala	45	15	16	18	2	2	41	24	25	35	2	2	42	52	28	30	0	0
14	Madhya Pradesh	15	11	10	11	0	0	39	31	20	27	0	0	36	30	22	32	2	2
15	Maharashtra	13	10	6	8	1	1	42	20	8	13	0	0	83	46	28	30	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	2	0	0	0	0	0	3	1	0	0	0	0	2	0	1	1	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	2	1	1	1	0	0	6	3	2	2	0	0	7	6	6	6	0	0
21	Punjab	45	39	10	15	0	0	40	50	11	24	1	1	26	47	17	21	1	2
22	Rajasthan	55	24	16	24	0	0	53	42	22	32	1	1	43	16	11	16	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	22	17	3	3	1	1	24	19	13	16	2	2	27	29	16	20	1	1
25	Telangana	7	3	0	0	0	0	68	31	4	7	0	0	20	8	7	4	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	0	0	0
27	Uttar Pradesh	369	254	62	93	1	2	271	182	126	203	7	13	287	284	162	192	5	6
28	Uttarakhand	13	10	7	8	0	0	9	5	5	6	0	0	14	11	7	8	0	0
29	West Bengal	30	14	3	3	0	0	36	17	14	14	0	0	NR	NR	NR	NR	NR	NR
	TOTAL STATE(S)	**735**	**484**	**182**	**264**	**5**	**6**	**773**	**540**	**324**	**494**	**13**	**19**	**854**	**739**	**377**	**449**	**10**	**12**
30	A & N Islands	1	1	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0
31	Chandigarh	2	0	0	0	0	0	4	2	1	2	0	0	4	4	2	2	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	1	1	1	1	0	0
33	Daman & Diu	1	2	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	10	0	0	0	0	0	15	3	4	4	0	0	15	4	4	4	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	**14**	**3**	**1**	**2**	**0**	**0**	**19**	**5**	**5**	**6**	**0**	**0**	**22**	**9**	**7**	**7**	**0**	**0**
	TOTAL (ALL INDIA)	**749**	**487**	**183**	**266**	**5**		**792**	**545**	**329**	**500**	**13**	**19**	**876**	**748**	**384**	**456**	**10**	**12**

Source: Crime in India

Note: * Data for the year 2016 is provisional as data is under clarification.

Note: * implies data not received from the State of West Bengal.